

- (ii) The Export of Cashew Kernels (Quality Control and Inspection) Rules, 1966 published in Notification No. S.O. 1023 in Gazette of India dated the 26th March, 1966.
- (iii) The Export of Steel and Steel Products (Inspection) Rules, 1966 published in Notification No. S.O. 1041 in Gazette of India dated the 30th March, 1966. [Placed in Library. See No. LT-6233/66].
- (2) (i) A copy of the Report (Part II) of the Study Team on the Import and Export Trade Control Organisation. [Placed in Library. See No. LT-6234/66].
- (ii) A copy of the Government Resolution publishing the decisions of the Government on the recommendations made in the above Report. [Placed in Library. See No. LT-6235/66].

ACCOUNTS OF COAL BOARD

The Minister of Mines and Metals (Shri S. K. Dey): Sir, I beg to lay on the Table a copy of Report of the Comptroller and Auditor General of India on the Accounts of the Coal Board for the year 1964-65, under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952. [Placed in Library. See No. LT-6236/66].

ANNUAL REPORT OF HINDUSTAN AERONAUTICS ETC.

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): Sir, I beg to lay on the Table a copy each of the following Reports under sub-section (1) of section 619-A of the Companies Act, 1956:—

- (i) Annual Report of the Hindustan Aeronautics Limited,

Bombay for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6237/66].

- (ii) Annual Report of the Garden Reach Workshops Limited, Calcutta for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6238/66].

- (iii) Annual Report of the Mazagon Dock Limited, Bombay for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6239/66].

ANNUAL REPORT OF PLANTATION CORPORATION OF KERALA LTD.

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): Sir, on behalf of Shri Mohammad Shafi Qureshi: I beg to lay on the Table a copy of the Annual Report of the Plantation Corporation of Kerala Limited, Kottayam for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (3) of section 619A of the Companies Act, 1956, read with clause (c) (iv) of the proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-6240/66].

12.19½ hrs.

RELEASE OF MEMBER

(SHRI A. K. GOPALAN)

Mr. Speaker: I have to inform the House that I have received today the

following communication, dated the 30th April, 1966, from the Superintendent, Central Jail, Vijayur:—

"I may report that Shri A. K. Gopalan, Member, Lok Sabha, who was detained in this Jail under the Defence of India Rules, has been released on the 27th April, 1966, since the detention order issued against him was cancelled by the Government of India."

Shri Daji (Indore): Again, the same question. The Member came and spoke here but the communication is slower than the Member.

Mr. Speaker: I will find out.

Shri Hari Vishnu Kamath (Hoshangabad): This is the second time.

Mr. Speaker: Can the Home Minister or the Minister of State tell me what is the reason for this?

Shri Hari Vishnu Kamath: This is a repetition.

Mr. Speaker: Mr. A. K. Gopalan was released on 27th. He has joined us and he has also made a speech. Only now we are getting this communication.

Shri Hari Vishnu Kamath: This is dated what?

Mr. Speaker: This is dated 30th April.

Shri Hari Vishnu Kamath: Why has it taken so long?

Mr. Speaker: It was after four days that the communication was despatched. That must be found out.

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): I shall look into it.

Shri Hari Vishnu Kamath: Will they make an enquiry?

Mr. Speaker: Yes.

Shri Surendranath Dwivedy (Kendrapara): The Minister of Communications should also look into it.

12.21 hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTY-THIRD REPORT

Shri R. R. Morarka (Jhunjhunu): I beg to present the Fifty-third Report of the Public Accounts Committee on Appropriation Accounts (Railways) 1963-64 and Audit Report (Railways), 1965.

12.21 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 9th May, 1966 will consist of:—

- (1) Consideration of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of the following Bills:—

The Produce Cess Bill, 1966.

The Orissa Legislative Assembly (Extension of Duration) Bill, 1966.

The Asian Development Bank Bill, 1966.

The Constitution (Nineteenth Amendment) Bill, 1966.

The Delhi Administration Bill, 1965 as reported by the Joint Committee.

- (3) Discussion to be raised by Shri Kishen Pattnayak and others on the famine conditions and starvation deaths in Orissa to be taken up at 2-30 P.M. on Wednesday, the 11th May, 1966.